

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Contempt Petition No. 43/2002 In  
Original Application No. 139/2001

New Delhi, this the 19th day of April, 2002

HON'BLE MR. V.K. MAJOTRA, MEMBER (A)  
HON'BLE MR. SHANKER RAJU, MEMBER (JUDL)

Govt. Schools Vice Principal's  
Association through its  
President and Ors.

-Applicant

(By Advocate: Ms. Meenu Mainee)

Versus

1. Mrs. Geeta Sagar  
Secretary Education  
Govt. of NCT of Delhi  
Old Secretariat  
Delhi.

2. Shri Gyanendra Srivastava  
Director of Education  
Directorate of Education  
Old Secretariat  
Delhi.

3. Shri Naveen B. Chawla  
Secretary  
UPSC Shahjahan Road,  
New Delhi.

-Respondents

(By Advocate: Mr. Mohit Madan, proxy for  
Mrs Avnish Ahlawat, for R-1&2  
Mr. R. Venkatramani & Mrs. B.Rana  
for R-3)

ORDER (Oral)

Hon'ble Mr. V.K. Majotra, Member (A)

Heard.

2. OA-139/2001 was disposed of vide order dated  
16.1.2001 with the following directions:-

"Having regard to the aforesaid facts  
which have been averred in the present OA,  
we find that interest of justice would be  
met by disposing of the present OA with a  
direction to the respondents to take  
expeditious steps to hold a DPC for

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promotions to the aforesaid posts of Principals/Deputy Education Officers. We direct accordingly. The said DPC be held within a period of three months from the date of service of this order".

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3. Learned counsel of the respondents drew our attention to Annexure CP-IV dated 3.12.2001 which are orders passed by the respondents on the recommendations of the Departmental Promotion Committee Meeting which was held as per respondent No.3 on 5 to 7, 10,14, 25 to 27 September, 2001 and 17th October, 2001. In our view, the respondents have complied with the directions of this court. If the applicant has any grievance as to the outcome of the DPC and the consequential orders passed by the respondents, she will have liberty to assail the same in accordance with law.

4. The C.P. is dismissed and notices to respondents are discharged.

S. Raju

(Shanker Raju)  
Member (J)

cc.

V.K. Majotra

(V.K. Majotra)  
Member (A)